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GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 968
TO BE ANSWERED ON 01.07.2019

Poaching in Valmiki Nagar Tiger Sanctuary

968. SHRI RAM NATH THAKUR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware of large scale illegal cutting of trees and poaching of wild animals in Valmiki Nagar Tiger Sanctuary;
(b) details of such incidents in the last one year and the number of people arrested in such cases; and
(c) whether Government plans to make stringent rules to stop illegal cutting of trees and poaching?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) As reported by the State, there are only sporadic incidents of felling of trees and poaching of wild animals.

(b) During the last year, 122 incidents of illicit felling and 4 cases of poaching have been recorded by the State, wherein 69 offenders have been arrested.

(c) Provisions of the Wildlife (Protection) Act, 1972 and Indian Forest Act, 1927 as amended from time to time are enforced to prevent such crimes.

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